

**Late duty Allowance in Offices observing Half-working Days**

3374. SHRI NIHAL SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in some Government Offices Wednesdays and Saturdays are observed as half-working days in a week;

(b) if so, when late duty starts in such offices in case some staff are detained for urgent official work after office hours on Wednesdays and Saturdays; and

(c) whether overtime allowance for late duty will be paid to such staff?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) Yes, Sir.

(b) Late duty beyond the specified office hours starts after the normal one hour of free work. The normal working hours on half days is upto 1400 hours.

(c) Either overtime allowance is paid or compensatory off in lieu is granted depending on exigencies of service.

**Inspection of Central Secretariat Cooperative Store Ltd., Delhi**

3375. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Registrar, Cooperative Societies, Delhi Administration has ordered an inspection under Section 54 of the Delhi Cooperative Societies Act, 1972 of the Central Secretariat Cooperative Store Limited, Krishi Bhavan, New Delhi;

(b) whether the Registrar, Cooperative Societies, Delhi has asked the above said Society to dispose of the pending applications for membership; and

(c) whether the Registrar, Cooperative Societies, Delhi has been asked to examine the matter in consultation with the existing cooperative consumer societies, their merger with the Central Government Employees Consumer Cooperative Society

Ltd., New Delhi, in view of the decision taken in 1963?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI MOHAMMAD USMAN ARIF):

(a) Yes, Sir.

(b) Yes, Sir.

(c) The Registrar of Cooperative Societies, Delhi Administration, Delhi, has been asked to examine in consultation with the existing societies, the merger/affiliation of the existing stores of Central Government employees, with the Central Government Employees Consumer Cooperative Society, on mutually agreed conditions.

**Export of Locomotives to Vietnam**

3376. SHRI N. K. SHEJWALKAR: Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of Government has been drawn towards a news-item appearing in the 'Financial Express' dated 6 July, 1982 under the caption 'Vietnam may buy 20 locomotives from India';

(b) if so, the names and status of the leader and other member of Indian delegation who visited Vietnam in this regard, duration of their stay, names of places visited by them, discussion held with Vietnamese counter-parts and outcome thereof; and

(c) the details of the cost at which the locomotives will be exported to Vietnam and the extent to which India will be benefited?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) S/Shri V. N. Verma, Deputy Chief Mechanical Engineer and S. Gupta, Deputy Chief Electrical Engineer of Diesel Locomotive Works had visited Hanoi and Haiphong in Vietnam, on behalf of PEC in the month of July 1982 for a period of 8 days. They held discussions with the Vietnamese authorities, regarding the technical specifications of diesel locomotives required by them. They signed :

Memorandum of Understanding. The immediate requirements of diesel locomotives were indicated as 20 numbers (approx.).

(c) The cost has not been decided. In the event of a contract being signed with Vietnam, India will be able to enter this market for diesel locomotives.

#### Export of Railway Wagons to Saudi Arabia

3377. SHRI P. M. SAYEED: Will the Minister of COMMERCE be pleased to state:

(a) whether India is exporting railway wagons to Saudi Arabia;

(b) if so, whether any agreement has been signed in this regard;

(c) if so, the details thereof; and

(d) whether there is already shortage of wagons in India and this decision will further deteriorate the situation

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c) Do not arise.

(d) The wagon manufacturing capacity available in the country is adequate.

#### Soyabean Processing Plants

3378. SHRIMATI USHA PRAKASH CHAUDHARI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether the Soyabean Processors Association of India had urged the Centre to allow to set up more processing plants in view of increase in production of soyabean; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI MOHAMED USMAN ARIF): (a) and (b) Ministry of Civil Supplies has not received such a request. However, there is no restriction on the setting up of soyabean processing plants. A scheme for

setting up of soyabean processing complexes by the Government of India has been included in the Sixth Five Year Plan.

#### Setting up of a Tripartite Committee for Textile Industry

3379. SHRI JAGDISH TYTLER: Will the Minister of COMMERCE be pleased to state:

(a) whether a tripartite committee has been set up for textile industry having equal representation from the trade unions, employers and Government;

(b) if so, the details thereof; and

(c) when, where and how this panel is going to function?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) A copy of the Resolution constituting the Tripartite Committee is laid on the Table of the House. [Placed in Library. See No. LT-5568/82.]

(c) The Committee shall be free to devise its own procedure, it will function from Bombay.

#### Prospects of World Bank Setting up an Energy Affiliate

3380. SHRI B. V. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether the prospects of the World Bank setting up an energy affiliate to finance to energy development programmes has been reported dim, according to the Bank's Annual Report for 1982;

(b) if so, whether the proposal of establishing such a body has been supported by a large number of developing countries and endorsed by the Development Committee;

(c) whether this proposal was shot down by some of the Bank's Executive Directors;